21-03-2023 Title: Regarding grant of approval of doubling of Ambalapuzha-Thuravur stretch of railway line-Laid. MATTERS UNDER RULE-377 Arif, Adv. A. M. Indian Railways

Title: Regarding grant of approval of doubling of Ambalapuzha-Thuravur stretch of railway line-Laid.

ADV. A. M. ARIFF (ALAPPUZHA): The final approval for the doubling of Ambalappuzha? Turavur stretch of Kayamkulam ?Ernakulam railway line is still pending with the Railway Board. It has been informed from the Railway Board that proposal for final approval has been placed before the NITI Aayog for clearance. Of the 115 Kilometers stretch of Kayamkulam? Ernakulam Coastal Line, Kayamkulam? Ambalappuzha (45 Kilometers) has already been commissioned and the final approval for Turavur? Kumbalam (15 Kilometers) and Kumbalam? Ernakulam (8 Kilometers) has been obtained from the Railway Board. However, complete utility of the coastal line could be ensured only after the completion of the doubling of Ambalapuzha? Turavur (46 Kilometers) stretch. On completion of doubling, this line would be helpful in emergency situations to commute between Ernakulam and Thiruvananthapuram if the services via Kottayam are disrupted. Hence, delaying the approval for Ambalapuzha? Thuravur stretch would only help to lay idle the already created infrastructure. Hence, I urge upon the Government to intervene in this matter to ensure early clearance for the final approval for the doubling of Ambalapuzha? Thuravur stretch.

\_\_\_\_